

केन्द्रीय प्रशासनिक अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
कलकत्ता न्यायपीठ, कलकत्ता
CALCUTTA BENCH, CALCUTTA

आदेश पत्र
ORDER SHEET

आवेदन संख्या
Application No.

250 of 1987

का २००
of 200

आवेदक

Applicant(s)

P. K. Mukherjee

प्रत्यर्थी

Respondents

no (no posts)

आवेदक का वकील

Advocate for the Applicant(s)

प्रत्यर्थी का अधिवक्ता

Advocate for the Respondent(s)

रजिस्ट्री की टिप्पणियाँ
Notes of the Registry

न्यायपीठ का आदेश
Orders of the Tribunal

Date of Order
18.01.05

None appears for applicant.
Mr. B. K. Chatterjee, adv. to the
Respondents.

The applicant was earlier
represented by Mr. S. K. Ghosh, learned
counsel, ~~and~~ after demise of
Sh. Ghosh, notice was issued to the
applicant to appear in person or
to engage some other counsel on his
behalf. In spite of giving notice,
neither the applicant nor has appeared
nor has engaged any counsel. It,
therefore, appeared that applicant
is no more interested in prosecuting
this application. The O.A. is, therefore,
dismissed in default of non-prosecution.

Sub
19/1

[G. R. Patwardhan]
Administrative Member.

[D. C. Verma]
Vice Chairman